

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 5476
(To be answered on the 25th July 2019)**

DEVELOPMENT OF AIR STRIPS

5476. SHRI VENKATESH NETHA BORLAKUNTA

Will the Minister of CIVIL AVIATION

तागर विमानतल मंत्री

be pleased to state:-

- (a) whether the Government proposes to develop six air strips in Telangana particularly at Peddapally;
(b) if so, the details thereof; and
(c) the action taken by the Government to meet huge demand of civil aviation sector in Telangana?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

तागर विमानतल मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b): National Civil Aviation Policy, 2016, has a provision for promotion of regional connectivity by way of revival of un-served and under-served airports/airstrips under Regional Connectivity Scheme RCS-UDAN. However, revival of such airports is "demand-driven", depending on firm demand from the airline operators and where the State Government agrees to provide various concessions envisaged in the policy. During the three rounds of bidding held under RCS, demand for operationalization of flights from Nagarjuna Sagar in Telangana has been received.

(c): To meet huge demand of civil aviation sector in Telangana, Government of India, Ministry of Civil Aviation has granted 'site clearance' approval to M/s. Telangana State Industrial Infrastructure Corporation Limited (TSIICL) for setting up of a Greenfield Airport at Kothagudem, District Khammam, Telangana on 07.10.2016. However, any new Greenfield Airport requires two stage clearances i.e. 'Site Clearance' and 'in-principle' approval. In case of proposed airport at Khammam, the site clearance has been granted and further development would depend on preparation of DPR, its economic viability and financial closure subject to the 'in-principle' approval.
